

**THE HIGH COURT OF MANIPUR**  
**AT IMPHAL**  
**NOTIFICATION**

Dated, the 15<sup>th</sup> April, 2019.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that **Hon'ble the Chief Justice** will not hold court today (15/4/2019).

All urgent Motion matters listed before the Division Bench consisting of **Hon'ble the Chief Justice and Hon'ble Mr. Justice Lanusungkum Jamir**, High Court of Manipur will be taken up by the Division Bench consisting of **Hon'ble Mr. Justice Lanusungkum Jamir and Hon'ble Mr. Justice Kh. Nobin Singh at 2.00 p.m. today at Court No. 2.**

Rest of the Division Bench matters are adjourned to next available date. Contempt appearance to be put before Registrar (Judl.)/(Vig.).

All regular Single matters before the Single Bench of **Hon'ble the Chief Justice** will be listed on 24<sup>th</sup> April, 2019.

All urgent matters may be mentioned before **Hon'ble Mr. Justice Lanusungkum Jamir in Court No. 2.**

Sd/-

**( W. TONEN MEITEI )**  
**REGISTRAR (JUDL.)/(VIG)**

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*W. T. Taven*  
**( W. TONEN MEITEI )**  
**REGISTRAR (JUDL.)/(VIG)**